

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 233
(IB)-420(ND)/2017
CA/725/2019,CA/1161/2019

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys ... Applicant/Petitioner

Versus

M/s. Sandeep Axles Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON' BLE MEMBER (T)

PRESENT:

Mr. PBA Srinivasan, Adv., Ms. Ichchha Kalash, Adv. for R-1 (Canara Bank), Mr. Arun Saxena Adv., Mr. Shivam Mishra, Adv. For Liquidator

ORDER

Renotify this case on 09.04.2021



(T.S SINGH)
COURT OFFICER